

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) (Ins) No. 1040 of 2020**

**IN THE MATTER OF:**

**Mohd. Nazim Khan**

**...Appellant**

**Vs.**

**Committee of Creditors of**

**M/s International Trenching Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Mohd. Nazim Khan (in person)**

**Mr. Nilotpal Shyam, Advocate**

**Ms. Babita Jain, CS**

**For Respondent:**

**Mr. Kunal Tandon, Ms. Richa Sandilya, Advocates  
for R1 and R2**

**Mr. Amit Singh Chadha, Sr. Advocate for R3 with**

**Ms. Deepika Bhugra Prasad, Mr. Aditya Gauri, Mr.  
Dhananjaya Sud, Advocate for R3**

**With**

**Company Appeal (AT) (Ins) No. 1110 of 2020**

**IN THE MATTER OF:**

**Mohd. Nazim Khan**

**...Appellant**

**Vs.**

**HDFC Bank Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Mohd. Nazim Khan (in person)**

**Mr. Nilotpal Shyam, Advocate**

**Ms. Babita Jain, CS**

**For Respondent:**

**Mr. Kunal Tandon, Ms. Richa Sandilya, Advocates  
for R1**

**Mr. Amit Singh Chadha, Sr. Advocate for R2 with**

**Ms. Deepika Bhugra Prasad, Mr. Aditya Gauri, Mr.  
Dhananjaya Sud, Advocates for R2**

**ORDER**

**(Through Virtual Mode)**

**12.02.2021:** Both the matters were listed on 15<sup>th</sup> January, 2021.

On that day, Learned Counsel for the Appellant was directed to file 'Rejoinder' to the 'Reply Affidavit' in both the Appeals filed on behalf of

Respondent Nos. 1 to 3 and also both the parties were directed to file short written submissions

From the perusal of the Office Note, it appears that written submissions have been filed on 13<sup>th</sup> January, 2021 on behalf of Respondent No.2.

Mr. Nazim Khan, Appellant appeared in person submitted that his Senior Counsel is engaged in some other matters. He is directed to comply with the order dated 15<sup>th</sup> January, 2021 and file his 'Rejoinder' to the 'Reply Affidavit' and also written submissions within two weeks.

List this matter on **4<sup>th</sup> March, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

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*Company Appeal (AT) (Ins) No. 1040 of 2020*  
*Company Appeal (AT) (Ins) No. 1110 of 2020*